

**IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.
CAUSE LIST
CASES LISTED ON 14.09.2020**

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 619/2016	Arguments	BLS	-
2	OS 181/2009		BG	KRG
3	RA 25/2018		SV	KNS
4	RA 43/2018		AS	CR
5	SC 5/2019		MAA	-
6	MVC 91/2013		HGR	BK
7	MA 27/2016		RK	SGS
8	OS 615/2016	Hearing	KSL	LS
9	OS 75/2018		NHP	KNS
10	OS 115/2010		MM	LSR
11	RA 25/2017		SMK	BPG
12	RA 15/2018		SM	CM
13	RA 3/2018		RK	NPR
14	OS 1427/2009		NKS	SMR
15	OS 321/2012		KRG	CB
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 569/2017	Hearing	GS	RL
2	OS 357/2017		RS	NPR
3	OS 243/2013		HGR	KR
4	OS 79/2020		RGNT	MSG
5	OS 155/2018		SMG	CHG
6	OS 273/2017		S	MP
7	OS 623/2014		GHR	MSG
8	OS 277/2015	Evidence (Only through VC)	LS	RL
9	OS 631/2013		TRR	MSR
10	OS 297/2014		BP	KNS
11	OS 165/2014		BG	NB
12	OS 683/2012		BRK	KNS
13	OS 301/2014		HGNM	BRA
14	OS 397/2013		SL	RP
15	OS 41/2018		RN	RJ
ORDER				
1	OS 308/2019		KBJ	PRH
JUDGMENT				
1	OS 1581/2009		KRG	KKM

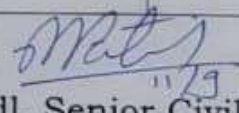
(PRASAD.K.B)

Senior Civil Judge,
Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 14.09.2020

CIVIL CASES

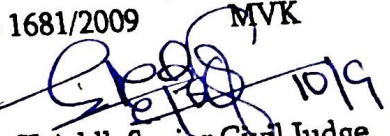
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 32/10	RJ	KVC,KRG,BG	1.OS 594/17	AHS	AHS
2.OS 146/14	NGR	HSR,LP	2.RA 12/17	KR	KRN,MN
3.RA 10/16	RK	VL	3.RA 44/18	BRG	RL
4.RA 9/17	KR	KRN,MN	4.MA 10/19	BLS	RK
5.RA 11/17	KR	MN,KRN	5.MVC 62/14	JCSK	DNM
<u>HEARING</u>			<u>HEARING</u>		
6.OS 66/11	MEG	KRG,GAV,GKN, SMR	6.OS 236/13	JM	KKM,MP,MK
7.OS 318/13	MN	NPR	7.OS 488/13	BNP	SNR,CKN
8.OS 386/13	JCK	AS,ANG,MS,VGM	8.OS 518/14	PRH	MRK
9.OS 568/13	HNV	NR	9.OS 418/15	KJV	MK,MM,BG, HGR,VM
10.OS 126/17	MMD	RK	10.OS 622/16	THR	AM,ALS,LAK, SVG
11.OS 12/17	JS	SM	11.OS 556/18	CP	MM
12.OS 306/17	RC	RDS	12.FDP 8/18	DG	AS,SK
13.OS 368/17	VLR	CHG	<u>EVIDENCE(V.C.)</u>		
<u>EVIDENCE (V.C.)</u>			13.OS 114/15	BRA	SJP
14.OS 274/14	MM	RDS	14.OS 278/15	AS	YMS
15. OS 506/14	KKG	SN	15.OS 404/17	NRN	NKS,NPR


 Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 11.09.2020

<u>I SESSION</u>				<u>CIVIL CASES</u>				<u>II SESSION</u>			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		<u>Pltf</u>	<u>Deft</u>			<u>Pltf</u>	<u>Deft</u>			<u>Pltf</u>	<u>Deft</u>
1.	OS 1568/2009	JMR	PKM	1.	MC 2/2013	VKR					
2.	OS 714/13	LS	HH	2.	OS 303/2016	KKM	AKV				
3.	RA 54/16	RK	MN		<u>HEARING</u>						
	<u>HEARIGN</u>			3.	OS 689/2016	HMN	SSJ				
4.	OS 1775/2009	DSM	GSP	4.	OS 610/2012	BPG	KKM				
5.	OS 716/2012	NGR	KDM	5.	OS 582/2013	HBV	VKN				
6.	OS 44/2013	NRN	SNNH	6.	OS 328/2013	VLR	BSM				
7.	OS 702/2014	KRM	GNN	7.	OS 744/2014	GCH	CMM				
8.	OS 228/16	MSG	MCJ	8.	OS 355/2015	AKS					
9.	OS 436/2016	HR	KKM	9.	OS 627/2009	BP	BRS				
10.	OS 564/2016	KRM	RDS	10.	OS 216/2016	RK	KKM				
11.	OS 183/2015	PLC	EH	11.	OS 359/2016	SHC	RC				
12.	OS 1611/09	NHP	TRK	12.	OS 305/2020	DSJ	YHP				
13.	OS 167/19	GVS	SM	13.	OS 230/16	SHC	RC				
14.	OS 395/14	MM	YMS	14.	OS 331/19	GCS	DSJ				
	<u>EVIDENCE(Only Through VC)</u>				<u>EVIDENCE(Only Through VC)</u>						
15.	OS 774/09	HMS	BPG	15.	OS 1681/2009	MVK	RL				


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-
 All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 14-09-2020

Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR
Arguments				Arguments			
1	CC 718/2006	DNM		1	OS 35/2014	KNS	PC
2	CC 41/2010	KKM	GKN	2	OS 401/2015	AS	HRT
3	Cmis 12/2017	RP	BM	3	Mis 19/2012	VP	KVR
				4	Mis 46/2014	TSL	
Hearing				Hearing			
				5	Mis 5/2015	AS	JPB
4	OS 189/2011	CRV	TMV	6	PCR 161/2020		
5	OS 351/2016	AS	RDS	Evidence			
6	OS 725/2016	SBS	BCV	7	OS 91/2019	MPA	NGR
7	OS 357/2016	R		8	PCR 53/2016	NGR	
8	OS 389/2017	AR	CRV	9	PCR 360/2018	KNG	
9	PCR 148/2020	NHP		10	PCR 270/2018	NHP	
10	FDP 8/2015	MN	BG	11	PCR 60/2020	VN	
Evidence				12	OS 161/2016	KDP	BJS
11	OS 462/2018	NBS	KNS	13	OS 441/2017	MS	KKM
12	OS 465/2018	NBS	KNS	14	OS 425/2018	NGR	HCR
13	OS 79/2019	AGB	NLR	15	OS 430/2019	SK	MV
14	OS 329/2019	KNS	BTM				
15	OS 405/2019	KKM	VV				

Note:

Separate cancelled cases list will be notified


 Prl. Civil Judge & JMFC.
 Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 14-09-2020
AFTERNOON SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S 110/2015	Arguments	MR	CB
2	O.S 134/2004	Arguments	KGS	RDS
3	O.S 228/2010	Arguments	KKM	BAM
4	O.S 254/2015	Arguments	AS	Expt
5	O.S 572/2019	Hear	MNR	TNS
6	O.S 282/2010	Amedment Plaint	HCR	AS
7	OS 220/2010	Amedment Plaint	KRM	NRN
8	OS 378/2017	Evidence	HVM	AJJ
9	OS 280/2017	Evidence	TH	KN
10	OS 110/2018	Evidence	AS	RMS, HT
11	OS 242/2017	Evidence	SM	MN
12	C.Misc.153/2020	Enquiry	Revanna	
13	C.Misc.159/2020	Enquiry	Revanna	
14	C.Misc.96/2020	Enquiry	TMV	
15	CC 2632/2020	Advance	APP	

NOTE: Evidence will be recorded through Video Conference only

Chm
11/9/2020
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 14-09-2020**

MORNING SESSION				AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
ARGUMENTS				ARGUMENTS			
1	OS 48/2011	MN	TNV	1	OS 143/2018	CP	SRG
2	OS 206/2017	MBS	KSL				
HEARING				HEARING			
3	OS 194/2004	MR	MN	2	OS 414/2009	RK	MN,YNP
4	OS 137/2004	KKM	CJR,RDS	3	OS 249/2014	BCV	BOC,NPR
5	OS 239/1994	MS	RK	4	OS 275/2014	KVN	HVM,NGH
6	OS 45/2009	AD	HMB,BPG	5	OS 70/2015	BAM	KRG
7	OS 517/2009	NK	BPG	6	OS 163/2016	MAM	CKR,RV
8	OS 518/2009	NK	DPG	7	OS 429/2016	BSS	EXPARTE
9	OS 519/2009	NK	DPG	9	OS 462/2017	HSR	NPR
10	OS 524/2009	NK	DPG	8	OS 416/2017	SRV	SNR
				10	OS 3/2018	SR	MPA
				EVIDENCE			
11	PCR 407/2019	PC		11	OS 197/2010	NPR	KRG,HCR
12	PCR 380/2019	KRS		12	OS 337/2010	KKM	NRN,NHP
13	PCR 17/2017	AP		13	OS 456/2010	KKM	HRK,OMG
14	PCR 274/2019	BM		14	CMIS 342/2019	BYLAPPA	
15	PCR 159/2020	GKM		15	CMIS 259/2019	CM	

[Signature] 11/9/2020
II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.